

S U P R E M E C O U R T O F      I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 26896/2013

(Arising out of impugned final judgment and order dated 18/02/2013 in WP No. 412/2011 passed by the High Court Of Allahabad, Lucknow Bench)

RAM RATTAN SINGH

Petitioner(s)

VERSUS

STATE OF U.P & ORS

Respondent(s)

(With prayer for interim relief and office report)

Date : 11/07/2014 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR  
HON'BLE MR. JUSTICE A.K. SIKRI

For Petitioner(s)

Mr. Basava Prabhu Patil, Sr. Adv.  
Mr. Purushottam Sharma Tripathi ,Adv.  
Ms. Filza Moonis, Adv.  
Mr. Mukesh Kumar Singh, Adv.  
Mr. Ravi Chandra Prakash, Adv.  
Mr. L. Nidhiram Sharma, Adv.  
Mr. B.S. Prasad, Adv.

For Respondent(s)

Ms. Reena Singh, AAG  
Mr. Sudeep Kumar, Adv.  
Mr. C. D. Singh ,Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List the matter along with C.A. No. 5265-5267 of  
2008.

(DEEPAK MANSUKHANI)  
COURT MASTER

(INDU BALA KAPUR)

COURT MASTER

Signature Not Verified  
Digitally signed by  
Deepak Mansukhani  
Date: 2014.07.14  
15:44:29 IST  
Reason: